

**HIGH COURT OF SIKKIM**

**Statement showing Institution, Disposal and Pendency of cases as on 29.02.2016.**

Cases	Total pendency at the beginning of Feb, 2016 (Civil-Criminal)	Institution during the month of Feb, 2016 (Civil - Criminal)	Total disposal during the month of Feb,2016 (Civil-Criminal)	Pendency at the end of Feb, 2016 (Civil-Criminal)
1. WRIT PETITION	43* --	04 --	04 --	43* --
2. APPEAL	12 31	02 05	01 01	13 35
3. RSA	01 --	-- --	-- --	01 --
4. FAO	02 --	-- --	-- --	02 --
5. CONTEMPT	01 --	-- --	-- --	01 --
6. MISC.CASES	-- 03	-- 01	-- --	-- 04
7. MISC.APPEAL	-- --	-- --	-- --	-- --
8. TRANSFER PETITION	-- --	-- --	-- --	-- --
9. BAIL APPLICATION	-- --	-- 01	-- 01	-- --
10. MAC APPEAL	14 --	-- --	-- --	14 --
11. REVIEW	01 --	-- --	-- --	01 --
12. REVISION	01 03	-- --	-- --	01 03
13. MAT APPEAL	01 --	-- --	-- --	01 --
14. REVISION U/S 19 OF THE (FAM CT.)	01 --	-- --	-- --	01 --
15. LEAVE PETITION	-- 01	-- 01	-- 01	-- 01
16. ARBITRATION PETITION/APPEAL	-- --	-- --	-- --	-- --
17. S.A.O.	-- --	-- --	-- --	-- --
18. REFERENCE	-- --	-- --	-- --	-- --
19. C.O.	04 --	-- --	-- --	04 --
<b>TOTAL</b>	<b>81 38</b>	<b>06 08</b>	<b>05 03</b>	<b>82 43</b>

\*1(one) WP (C) stand adjourned sine- die



  
 21/3/2016  
 Deputy Registrar (Judicial)  
 High Court of Sikkim  
 at Gangtok

02/03 2016 23:51 03592205152

PROTOCOL HCS

P.001

\*\*\*\*\*  
\*\*\* TX REPORT \*\*\*  
\*\*\*\*\*

JOB NO.	MODE	NO.	DESTINATION TEL/ID	START TIME	PAGE	RESULT
3463	TX	ECM 001	23386178	02/03 23:49	002	OK 01'06